

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 45/AM11
SCHEDULED TO BE HELD ON 09.02.2011
(HELD ON 10.02.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. **45/87-NC-7/2010** of **NORMS COMMITTEE (NC-7)** dealing with '**Plastic & Rubber Products**' **scheduled to be held on 09.02.2011 (held on 10.02.2011)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Shaish Kumar, Industrial Adviser, DIPP
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **44/AM11** held on **02.02.2011**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-220	JAI CORP LIMITED	HQ F. No. 01/87/050/00150/AM08/DES-VII	Status: Deferred
NC No.: 45/AM11 Dated: 10.02.2011	Adv. Lic. No. 0310432312 dated 12.06.2007	RLA F. No. 03/94/040/00162/AM08	

Request: **Addition of two export products under SION H-97 and H-241.**

Decision: A Copy of representation was forwarded to D/o C&PC on 16.11.2010. Comments of T.A. still awaited.

Deferred for two weeks.

Case No. A-221	TTK LIG LTD.	HQ F. No. 01/87/050/00033/AM11/DES-VII	Status: Approved
NC No.: 45/AM11 Dated: 10.02.2011	Adv. Lic. No. 0410112812 Dated 01.04.2010	RLA F. No. 04/24/040/00323/AM10	

Request: **Amendment in the quantity of Import Item No. 1.**

Decision: With DIPP letter dated 09.02.2011, the Committee decided to **approve** the case for modification in the quantity of Import Item No. 1, i.e. ‘Kraton IR 401 Latex (Isoprene Rubber based 63% DRC)’ to read as **“0.775296 kg”** on the basis of CA certified production/consumption data furnished by the firm.

Case No. A-222	WACKER METROARK CHEMICALS (P) LTD.	HQ F. No. 01/87/162/00188/AM11/DES-VII	Status: Deferred
NC No.: 45/AM11 Dated: 10.02.2011	Adv. Lic. No. 0210104651 Dated 28.09.2007	RLA F. No. 02/24/040/00180/AM08	

Request: **Fixation of adhoc norms.**

Decision: A Copy of representation was forwarded to D/o C&PC on 18.01.2011. Comments of T.A. still awaited.

Deferred for two weeks.

Case No. A-223	ESSEN SPECIALITY FILMS PVT. LTD.	HQ F. No. 01/87/162/00252/AM11/DES-VII	Status: Approved
NC No.: 45/AM11 Dated: 10.02.2011	Adv. Lic. No. 2410026151 Dated 24.09.2009	RLA F. No. 24/24/040/00008/AM10	

Request: **Fixation of adhoc norms for the export product ‘EVA Placements’.**

Decision: With D/o C&PC OM No. 46011/107/2005-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
EVA Placemats (Embossed/Plain/Printed/Laminated)	1 kg	EVA Resin	1.07 kg

ONLINE CASES

Case No.:12/15/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/87/050/00135/AM11/	RLA File :05/24/040/00127/AM11/	Lic.No/Date:0510267539 05.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39900000	63/0- NON PYROGENIC STERILE INTRAVENOUS INFUSION SETS (I.V.SETS)	12500000.000	Number	88618125.00	1887500.00 US\$
				Total	88,618,125.00	1,887,500.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	P.P.GRANULES	54230.770	K.G	3525000.00	75079.87 US\$	Value & Qty
2	90183900	LATEX BULB	13125000.000	Number	5250000.00	111821.09 US\$	Value & Qty
3	39071000	ABS	28892.800	K.G	3409350.00	72616.61 US\$	Value & Qty
4	39049000	PVC RESIN	180915.240	K.G	9045762.00	192667.99 US\$	Value & Qty
5	39129000	DI-OCTYL PHTHALATE(DOP)HEXAMOLL DINCH	93284.420	K.G	10261286.00	218557.75 US\$	Value & Qty
		DI-OCTYLE					

6	39129000	ADIPATE(DOA)/PLASTOMOLL DOA	4240.200	K.G	534265.00	11379.45 US\$	Value & Qty
7	39120000	CALCIUM ZINC STABLIZER	2826.800	K.G	282680.00	6020.87 US\$	Value & Qty
8	29420000	CALCIUM STERATE	1413.400	K.G	56536.00	1204.17 US\$	Value & Qty
9	90183990	NEEDLE(STAINLESS STEEL)	13125000.000	Number	5250000.00	111821.09 US\$	Value & Qty
10	90183990	LUER LOCK WITH CAP	13125000.000	Number	6562500.00	139776.36 US\$	Value & Qty
11	90183990	Y-SITE	13125000.000	Number	6562500.00	139776.36 US\$	Value & Qty
12	90183990	C-CLAMP	13125000.000	Number	3937500.00	83865.81 US\$	Value & Qty
13	90183990	PAPER FILTER	13125000.000	Number	525000.00	11182.11 US\$	Value & Qty
14	90183990	FILTER	13125000.000	Number	5250000.00	111821.09 US\$	Value & Qty
15	48119099	MEDICAL KRAFT PAPER(GSM 70+/-15%)	445906.500	Sq. meter	5350878.00	113969.71 US\$	Value & Qty
16	39269000	POLYESTER POLYLAMINATE FILM (50 MICRONS +/-10%)	445906.500	Sq. meter	3567252.00	75979.81 US\$	Value & Qty
				Total	69,370,509.00	1,477,540.14	

Decision: With D/o C&PC OM No. 46011/106/2009-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Non- Pyrogenic Sterile Intravenous Infusion Sets (IV Set)	1 No.	1. PP Granules	1.05 kg/kg content in export product
		2. ABS Resin	1.05 kg/kg content in export product
		3. Relevant Latex Rubber (Latex Bulb)	Net + 2% wastage
		4. Relevant Needle (Stainless Steel)	Net + 2% wastage
		5. Relevant Luer Lock with Cap	Net + 2% wastage

	6. Relevant Y-Site	Net + 2% wastage
	7. Relevant Paper Filter	Net + 2% wastage
	8. Relevant Filter	Net + 2% wastage
	9. Relevant C-Clamp	Net + 2% wastage
	10. For 1 kg Components/Parts made of PVC Compound: (i) PVC Resin (ii) Dioctyl Phthalate (DOP) / Hexamol Dinch (iii) Dioctyl Adipate (DOA)/Plastomoll DOA (iv) Calcium Zinc Stabilizer (v) Calcium Stearate	0.704 kg 0.330 kg 0.0165 kg 0.0110 kg 0.0055 kg
	11. Medical Kraft Paper (GSM 70+/-20%)	As per packing policy
	12. Polyester Polyaminte Film (50 Microns +/- 10%)	As per packing policy

2	Case No.:3/20/84-ALC3/2010	Party Name:KARUR K.C.P.PACKKAGINGS LIMTED,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/84/050/00120/AM11/	RLA File :32/24/040/00022/AM11/	Lic.No/Date:3210044963 03.08.2010	Defer Date:23.02.2011
Decision: The Committee observed that the application of the firm has already been sent to D/o C&PC on 25.10.2010, but the comments are still awaited. Hence, it was decided to give a reminder to D/o C&PC for furnishing comments expeditiously.				

Case No.:5/22/87-ALC1/2010	Party Name:BA YER MATERIALSCIENCE PVT LTD	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status : Approved
HQ File :01/87/050/00191/AM11/	RLA File :04/24/040/00115/AM11/	Lic.No/Date:0410116475 20.08.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- DP 385 L	50000.000	K.G	9290000.00	200000.00 US\$
				Total	9,290,000.00	200,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29291090	Desmodur 44 C Fused	15010.000	K.G	1428554.24	30170.10 US\$	Value & Qty
2	29053990	1,4 BUTANE DIOL	22065.000	K.G	2611944.38	55162.50 US\$	Value & Qty
3	29171200	ADIPIC ACID	26405.000	K.G	2875636.53	60731.50 US\$	Value & Qty
4	29291090	CARBODIIMID1-LF	145.000	K.G	134415.00	2838.75 US\$	Value & Qty
				Total	7,050,550.15	148,902.85	

Decision: With D/o C&PC OM No. 46011/23/2006-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Polyurethane DP 385 L	1 kg	1. Desmodur Trial Product PU 0118F Fused	0.2785 kg
		2. 1, 4 Butanediol	0.3374 kg
		3. Adipic Acid	0.3840 kg
		4. Carbodimid 1-LF	0.0027 kg

Case No.:8/28/87-ALC1/2010	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status : Approved
HQ File :01/87/050/00255/AM11/	RLA File :05/23/040/00173/AM11/	Lic.No/Date:0510273454 23.09.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39201019	62/0- Printed Plastic Cards (38000000 Nos) (Using Calendared Plastic sheet PVC/ABS 110 MT of 80+/-10%, 320+/-10% & 800+/-10% Micron, PVC/AD 80 MT of 80+/-10%, 320+/-10% & 800+/-10% Micron & other consumable i.e. Printing Ink, UV Primer, UV Varnish, offset Image Plates, Washing Chemicals, Printing Rubber Blankets (Metal Back) & Punching Tools	190.000	M.T	101175000.00	2130000.00 US\$
				Total	101,175,000.00	2,130,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39201019	Calendared Plastic Sheets (PVC/ABS) (80+/-10%, 320+/-10% & 800+/-10% Micron)	154.000	M.T	37251875.00	784250.00 US\$	Value & Qty
2	39201019	Calendared Plastic Sheets (PVC/AD) (80+/-10%, 320+/-10% & 800+/-10% Micron)	112.000	M.T	27092290.00	570364.00 US\$	Value & Qty
3	32151190	Printing Inks (Consumable for Printing on Cards)	3990.000	K.G	8775150.00	184740.00 US\$	Value & Qty
4	32099090	UV primer (Consumable for coating on Cards)	3990.000	K.G	5703325.00	120070.00 US\$	Value & Qty
		UV Varnish				92370.00	

5	32099090	Consumable for coating on Cards)	3990.000	K.G	4387575.00	US\$	Value & Qty
6	84439990	Water less offset Image Plates (Consumable for Printing Plates 540x404 MM of .3MM Thickness)	2280.000	Number	754775.00	15890.00 US\$	Value & Qty
7	34029041	Chemicals NP 1/NA-1/DP-1/PA-F (Consumable for washing of plate)	38.000	Litre	41800.00	880.00 US\$	Value & Qty
8	84439990	Printing Rubber Blankets (Metal Back) (Consumable for printing purpose 525 x 414 MM (Thickness 1.9 MM +/- 5%))	418.000	Number	2527950.00	53220.00 US\$	Value & Qty
9	84612019	Punching Tools (Tools to cut plastic sheet)	19.000	Set	1402675.00	29530.00 US\$	Value & Qty
				Total	87,937,415.00	1,851,314.00	

Decision: With D/o C&PC OM No. 46011/80/2008-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Printed Plastic Cards (for SIM Cards GSM/CDMA)	1 kg	1. Relevant Calendared Plastic Sheets (PVC-ABS/PVC-AD)	1.360 kg
		2. Printing Inks	0.020 kg
		3. UV Primer	0.011 kg
		4. UV Varnish	0.020 kg
		5. Water less offset Image Plates	0.01 No.
		6. Chemicals NP 1/NA1/DP1/PA-F	0.20 ml
		7. Printing Rubber Blankets (Metal Back)	0.002 No.
		8. Punching Tools	1% of FOB

Value of export

Case No.:1/39/84-ALC3/2010

Party Name:SHANKAR PACKAGINGS
LIMITEDMeet No/Date:45/87-ALC1/2010
10.02.2011

Status: Approved

HQ File :01/84/050/00270/AM11/

RLA File :03/95/040/00489/AM11/

Lic.No/Date:0310593773
24.09.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS NET CONTENTS OF EXPORTS: POLYPROPYLENE GRANULES : 727.28 M.T., HDPE GRANULES : 3.78M.T.,MASTERBATCH- ANTIFIBRILLANT : 11.36M.T.,MASTERBATCH-WHITE : 5.68M.T., MASTERBATCH-COLOUR : 3.41M.T.,CONDUCTIVE BLACK : 6.06M.T.,LLDPE : 80M.T.,U.V. STABILISER MASTERBATCH:14.54M.T.,	852.110	M.T	82792394.00	1761540.00 US\$
				Total	82,792,394.00	1,761,540.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE GRANULES	800.000	M.T	52800000.00	1123404.00 US\$	Value & Qty
2	39012000	HDPE GRANULES	4.167	M.T	291690.00	6206.00 US\$	Value & Qty
3	32061190	MASTERBATCH-ANTIFIBRILLANT	12.500	M.T	375000.00	7979.00 US\$	Value & Qty
4	32061190	MASTERBATCH-WHITE	6.250	M.T	937500.00	19947.00 US\$	Value & Qty
						11968.00	

5	32061900	MASTERBATCH-COLOUR	3.750	M.T	562500.00	US\$	Value & Qty
6	39019090	CONDUCTIVE BLACK	6.667	M.T	1000050.00	21276.00 US\$	Value & Qty
7	39011010	LLDPE	84.000	M.T	7140000.00	151915.00 US\$	Value & Qty
8	38099100	RELEVANT U.V.STABILISER MASTERBATCH(FOR EXPORT WITH U.V. STABILISER)	14.545	M.T	3127175.00	66536.00 US\$	Value & Qty
				Total	66,233,915.00	1,409,231.00	

Decision: With D/o C&PC OM No. 46011/10/2006-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	0.9388 kg
		2. HDPE Granules	0.0048 kg
		3. Master batch Antifibrillant	0.0146 kg
		4. Master batch White	0.0073 kg
		5. Master batch Colour	0.0044 kg
		6. Conductive Black	0.0078 kg
		7. LLDPE Granules	0.0985 kg
		8. Relevant UV Stabilizer Master Batch	0.0170 kg

6	Case No.:11/31/87-ALC1/2010	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00290/AM11/	RLA File :07/24/040/00249/AM11/	Lic.No/Date:0710074545 01.10.2010	Defer Date:23.02.2011
	Decision: D/L No. 46011/90/2010-PC.II dated 08.02.2011 issued by D/o C&PC, reminder with a copy of D/L may be			

issued to firm by DGFT giving 15 days time to firm for submission of information.

Case No.:8/24/85-ALC3/2010	Party Name:PARKSONS GAMES AND SPORTS	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/85/050/00093/AM11/	RLA File :03/95/040/00478/AM11/	Lic.No/Date:0310595956 08.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	95044000	63/0- ALL PLASTIC (PVC) PLAYING CARDS. TOTAL NET WT. OF RESULTANT PRODUCT = 20000.000 KG. NET CONTENT OF RIGID PVC SHEET OPAQUE ANTISTATE TREATMENT IN EXPORT = 19323.600 KG.	20000.000	K.G	4660000.00	100000.00 US\$
				Total	4,660,000.00	100,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39204900	RIGID PVC SHEET OPAQUE ANTISTATE TREATMENT	23574.792	K.G	3295785.00	70725.00 US\$	Qty
2	32151990	ULTRAVIOLET INK OFFSET PRINTING	289.854	K.G	135140.00	2900.00 US\$	Qty
3	32091090	U.V. COATING (ACRYLIC)	386.472	K.G	71997.00	1545.00 US\$	Qty
				Total	3,502,922.00	75,170.00	

Decision: With D/o C&PC OM No. 46011/66/2007-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
All Plastic (PVC) Playing cards	1 kg	1. Relevant Rigid PVC Sheet	1.22 kg/kg content in the export product

	2. Ultra Violet Ink (for offset Printing)	0.015 kg
	3. UV coating (Acrylic)	0.020 kg

Case No.:18/38/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/87/050/00361/AM11/	RLA File :31/24/040/00074/AM10/	Lic.No/Date:3110045051 14.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- NYLON 6 MOULDING POWDER / GRANULES NAMELY 6 20% FILLED FLAME RETARDENT GRANULES GRADE K222 KG V4 COLOUR BLACK	25503.900	K.G	4297408.00	89436.17 US\$
				Total	4,297,408.00	89,436.17

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39089090	NYLON 6 CHIPS / GRANULES	17085.370	K.G	2341720.63	47839.03 US\$	
2	70191100	GLASS FIBER CHOPPED STRANDS	5253.800	K.G	288034.52	5884.26 US\$	
3	32064990	BLACK MASTERBATCH PE 48/93	262.690	K.G	38576.05	788.07 US\$	
4	39092090	MELAMINE CYNURATE	3152.280	K.G	260774.11	5327.36 US\$	
5	29159090	CALCIUM STEARATE	514.870	K.G	42845.13	875.28 US\$	
				Total	2,971,950.44	60,714.00	

Decision: With D/o C&PC OM No. 46011/22/2009-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced Flame Retardant PA6 (Nylon 6) Compound (Akulon-K222 KGV4)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.66990 kg
		2. Glass Fibre	0.20600 kg
		3. Relevant Colourant (Pigments / Masterbatch)	0.01030 kg
		4. Flame Retardant (Non Haloganated) Melamine Cynurate	0.12360 kg
		5. Mould Release Agent (Calcium Stearate)	0.02020 kg

Case No.:1/37/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/84/050/00253/AM11/	RLA File :03/95/040/00538/AM11/	Lic.No/Date:0310597298 18.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
		63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS. - NET CONTENTS OF EXPORTS: POLYPROPYLENE GRANULES. 727.28 MT · HDPE GRANULES ·				1761540.00

1	63053200	3.78M.T.,MASTERBATCH-ANTIFIBRILLANT:11.36M.T. MASTERBATCH-WHITE:- 5.68M.T., MASTERBATCH-COLOUR:3.41M.T.,CONDUCTIVE BLACK:- 6.06M.T.,LLDPE:80M.T.,U.V.STABILISER MASTERBATCH: 14.54M.T.	852.110	M.T	82792394.00	US\$
				Total	82,792,394.00	1,761,540.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	POLYPROPYLENE GRANULES	800.000	M.T	52800000.00	1123404.00 US\$	Value & Qty
2	39012000	HDPE GRANULES	4.167	M.T	291690.00	6206.00 US\$	Value & Qty
3	32061190	MASTERBATCH - ANTIFIBRILLANT	12.500	M.T	375000.00	7979.00 US\$	Value & Qty
4	32061190	MASTERBATCH - WHITE	6.250	M.T	937500.00	19947.00 US\$	Value & Qty
5	32061900	MASTERBATCH - COLOUR	3.750	M.T	562500.00	11968.00 US\$	Value & Qty
6	39019090	CONDUCTIVE BLACK	6.667	M.T	1000050.00	21276.00 US\$	Value & Qty
7	39011010	LLDPE	84.000	M.T	7140000.00	151915.00 US\$	Value & Qty
8	38099100	RELEVANT U.V.STABILISER MASTERBATCH [FOR EXPORT WITH U.V.STABILISER]	14.545	M.T	3127175.00	66536.00 US\$	Value & Qty
				Total	66,233,915.00	1,409,231.00	

Decision: With D/o C&PC OM No. 46011/10/2006-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	0.9388 kg
		2. HDPE Granules	0.0048 kg
		3. Master batch Antifibrillant	0.0146 kg
		4. Master batch White	0.0073 kg
		5. Master batch Colour	0.0044 kg

		6. Conductive Black	0.0078 kg
		7. LLDPE Granules	0.0985 kg
		8. Relevant UV Stabilizer Master Batch	0.0170 kg

10	Case No.: 6/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00330/AM11/	RLA File :07/24/040/00428/AM10/	Lic.No/Date:0710074880 19.10.2010	Defer Date:02.03.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.02.2011 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time to firm for submission of information.			

11	Case No.: 7/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00331/AM11/	RLA File :07/24/040/00429/AM10/	Lic.No/Date:0710074884 19.10.2010	Defer Date:02.03.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.02.2011 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time to firm for submission of information.			

12	Case No.: 8/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00332/AM11/	RLA File :07/24/040/00445/AM10/	Lic.No/Date:0710074877 19.10.2010	Defer Date:02.03.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.02.2011 issued by D/o C&PC, reminder with a copy of D/L may be			

issued to firm by DGFT giving 15 days time to firm for submission of information.

13	Case No.:3/31/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00282/AM11/	RLA File :05/24/040/00255/AM11/	Lic.No/Date:0510275507 22.10.2010	Defer Date:23.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 27.01.2011. Comments awaited.			

14	Case No.:1/32/87-ALC1/2010	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00294/AM11/	RLA File :03/94/040/00639/AM11/	Lic.No/Date:0310598776 26.10.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 23.11.2010. Representative of D/o C&PC informed in the Meeting that he has still not received the copy of application. Hence, it was decided to again forward a copy of application to D/o C&PC.			

15	Case No.:6/32/87-ALC1/2010	Party Name:GUTS ELECTROMECH LTD	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00299/AM11/	RLA File :09/24/040/00313/AM11/	Lic.No/Date:0910044096 02.11.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.12.2010. Comments awaited.			

16	Case No.:4/33/87-ALC1/2010	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00303/AM11/	RLA File :34/24/040/00203/AM11/	Lic.No/Date:3410028488 02.11.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 11.01.2011. Comments awaited.			

17	Case No.:16/38/87-ALC1/2010	Party Name:DHARIYAL CHEMICALS	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
	HQ File :01/87/050/00359/AM11/	RLA File :08/24/040/00222/AM11/	Lic.No/Date:0810093671 03.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39123100	62/0- CARBOXY METHYL CELLULOSE (CMC-HVG). (Goods supplies to ONGC., New Delhi.110092	111.000	M.T	10161360.00	222836.84 US\$
				Total	10,161,360.00	222,836.84

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39123100	POLYANIONIC CELLULOSE POLYMER (PACP) Condn.: -This licence issued under para 4.7 of H.B. 2009 - 14 of H.B. for fixation of Norms by ALC.,New Delhi. and Para 8.2 (f) and 8.3 (c) of P.B.	22.200	M.T	4049280.00	88800.00 US\$	Value & Qty
				Total	4,049,280.00	88,800.00	

Decision: With D/o C&PC OM No. 46011/108/2007-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Carboxy Methyl Cellulose (CMC – HVG)	1 kg	Polyanionic Cellulose Polymer (PACP)	0.1938 kg

Case No.:10/33/87-ALC1/2010	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/87/050/00309/AM11/	RLA File :35/24/040/00019/AM11/	Lic.No/Date:3510031954 09.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39046100	63/0- PTFE INDUSTRIAL AND ENGG FINISHES: 1. PRIMER BLACK - GRADE 459G-12190-540 KGS; 2. TOPCOAT SPARKLING BLACK - GRADE 455G - 12392 - 810 KGS;	1350.000	K.G	1739000.00	37000.00 US\$
				Total	1,739,000.00	37,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39046100	PTFE DISPERSION	561.330	K.G	252600.00	5052.00 US\$	Value & Qty
2	39046100	PFA DISPERSION	26.730	K.G	28100.00	562.00 US\$	Value & Qty
3	32099010	AQUEOUS BLACK DISPERSION	14.580	K.G	5850.00	117.00 US\$	Value & Qty
4	32099010	ULTRAMARINE AQUEOUS BLUE DISPERSION	20.790	K.G	8350.00	167.00 US\$	Value & Qty
5	32099010	HYCAR	98.010	K.G	14700.00	294.00 US\$	Value & Qty
6	32061900	AFFLAIR	21.330	K.G	37350.00	747.00 US\$	Value & Qty
7	32099010	SOLVENT SURFACTANT	67.230	K.G	20200.00	404.00 US\$	Value & Qty
8	29321300	FURFRYL ALCOHOL	6.480	K.G	2600.00	52.00 US\$	Value & Qty
9	32099010	POLYAMIC ACID POLYMER	100.440	K.G	70300.00	1406.00 US\$	Value & Qty
10	29321300	FEP DISPERSION	28.080	K.G	11250.00	225.00 US\$	Value & Qty
11	32099010	LUDOX	17.280	K.G	5200.00	104.00 US\$	Value & Qty
12	38249090	ALUMINIUM OXIDE DISPERSION	107.460	K.G	107500.00	2150.00 US\$	Value & Qty
13	32099010	EXTHD ACETYLENIC DIOLS	0.540	K.G	550.00	11.00 US\$	Value & Qty
				Total	564,550.00	11,291.00	

Decision: With D/o C&PC OM No. 46011/6/2009-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PTFE Industrial and Engineering Finish Primer Black – Grade 495G-12190	1 kg	1. Furfuryl Alcohol	0.012 kg
		2. Aluminium Oxide Dispersion	0.199 kg
		3. Aqueous Black Dispersion	0.012 kg
		4. Ultramarine Aqueous Blue	0.034 kg
		5. Polyamic Acid Polymer	0.186 kg
		6. Exthd Acetylenic Diols	0.001 kg
		7. PTFE Dispersion	0.072 kg
		8. FEP Dispersion	0.052 kg
		9. Ludox	0.032 kg
		10. Afflair	0.005 kg
2. PTFE Industrial and Engineering Finish Top Coat Sparkling Black (Grade 455 G- 12392)	1 kg	1. PTFE Dispersion	0.645 kg
		2. PFA Dispersion	0.033 kg
		3. Aqueous Black Dispersion	0.010 kg
		4. Ultramarine Aqueous Blue dispersion	0.003 kg
		5. Hycar	0.121 kg
		6. Afflair	0.023 kg
		7. Solvent Surfactant	0.083 kg

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Case No.:12/38/87-ALC1/2010	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status : Approved				
HQ File :01/87/050/00355/AM11/	RLA File :07/24/040/00293/AM11/	Lic.No/Date:0710075295 09.11.2010	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39232990	63/0- 20 FEET WOVEN CONTAINER LINER STANDARD HEIGHT Made of Polypropylene or HDPE of 100 gsm to 160 gsm 1800 Nos Woven Liner from imported PP or HDPE woven fabric with per unit of consumption of 76.12 sqm	137016.000	Sq. meter	3601273.74	80565.41 US\$	
2	39232990	63/0- 40 FEET Woven of CONTAINER LINER STANDARD HEIGHT Made of Polypropylene or HDPE of 100gsm to 160 gsm. 960 Nos Woven Liner from imported PP or HDPE woven fabric with per unit consumption of 139.13 sq m	133564.800	Sq. meter	3391156.85	75864.81 US\$	
3	39239010	63/0- Woven Bulk Head Discharge system for Liners made of Polypropylene or HDPE fabric of 180-200 GSM 2760 Nos Woven Bulk Head from imported PP or HDPE woven fabric with per unit consumption of 14.7 sqm	40572.000	Sq. meter	968445.53	21665.45 US\$	
				Total	7,960,876.12	178,095.67	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39269080	PP or HDPE woven Fabric of 100 to 160 gsm. Material Woven fabric of polypropylene or HDPE of 100 160 GSM and laminated with PE film of 20 30 micron on either side.	275992.410	Sq. meter	4153133.78	91077.50 US\$	Value & Qty
2	39269080	PP or HDPE woven fabric of 180 gsm to 210 gsm Material Woven fabric of polypropylene or HDPE of 180 210 GSM and laminated with PE film of 20 30 micron on one side per unit consumption of 14.7 SqM	41383.440	Sq. meter	622738.00	13656.54 US\$	Value & Qty
				Total	4,775,871.78	104,734.04	

Decision: With D/o C&PC OM No. 46011/12/2009-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20 Feet/40 Feet Woven Container Liner	1 Sq. Meter	Relevant PP/HDPE Woven Fabric (100-160 GSM)	1.02 Sq. Mtr. / Sq. Mtr. contained in the export product.
2. Woven Bulk Head Discharge System for Liner	1 Sq. Meter	Relevant PP/HDPE Woven Fabric (180-200 GSM)	1.02 Sq. Mtr. / Sq. Mtr. contained in the export product.

Case No.:8/33/87-ALC1/2010	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/87/050/00307/AM11/	RLA File :08/24/040/00237/AM11/	Lic.No/Date:0810093767 10.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 70%)	80000.000	K.G	4680000.00	104000.00 US\$
				Total	4,680,000.00	104,000.00

Limiting Factor

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	38231900	Distilled Fatty Acid	18160.000	K.G	720000.00	16000.00 US\$	Qty
2	29173500	Phthalic Anhydride	27120.000	K.G	1530000.00	34000.00 US\$	Qty
3	29054500	Glycerine	16800.000	K.G	495000.00	11000.00 US\$	Qty
4	29023000	Toluene Condn.: - This licence issued under para 4.7 of H.B. 2009 -14 for fixation of norms by ALC., New Delhi.	27280.000	K.G	1305000.00	29000.00 US\$	Qty
				Total	4,050,000.00	90,000.00	

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 10.02.2011, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70+/-1%)	1 kg	1. Distilled Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Toluene	0.315 kg

Case No.:4/38/87-ALC1/2010	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/87/050/00347/AM11/	RLA File :03/94/040/00690/AM11/	Lic.No/Date:0310601094 12.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40119900	61/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	2078358900.00	44220400.00 US\$
				Total	2,078,358,900.00	44,220,400.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	2500000.000	K.G	499375000.00	10625000.00 US\$	Qty
2	40027001	SYNTHETIC RUBBER : PBR	300000.000	K.G	43710000.00	930000.00 US\$	Qty
3	40021900	SYNTHETIC RUBBER : SBR - 1502	500000.000	K.G	68150000.00	1450000.00 US\$	Qty
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783	2000000.000	K.G	272600000.00	5800000.00 US\$	Qty
5	28030002	CARBON BLACK	2900000.000	K.G	197635000.00	4205000.00 US\$	Qty
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	690000.000	K.G	181608000.00	3864000.00 US\$	Qty
7	59202100	POLYESTER TYRE CORD FABRIC (DIPPED)	690000.000	K.G	134584500.00	2863500.00 US\$	Qty
8	72179000	BEAD WIRE	210000.000	K.G	11844000.00	252000.00 US\$	Qty
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	150000.000	K.G	26966300.00	573751.06 US\$	Qty
						150000.00	

10	38121000	RUBBER CHEMICAL : ACCELERATOR	40000.000	K.G	7050000.00	US\$	Qty
11	28420029	RUBBER CHEMICAL : RETARDERS	10000.000	K.G	2021000.00	43000.00 US\$	Qty
12	28170001	ZINC OXIDE	100000.000	K.G	10340000.00	220000.00 US\$	Qty
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	6110000.00	130000.00 US\$	Qty
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	9870000.00	210000.00 US\$	Qty
15	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	35000.000	K.G	5099500.00	108500.00 US\$	Qty
16	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	10000.000	K.G	587500.00	12500.00 US\$	Qty
17	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495000.000	K.G	45366800.00	965251.06 US\$	Qty
18	25030000	INSOLUBLE SULPHUR	50000.000	K.G	5287500.00	112500.00 US\$	Qty
				Total	1,528,205,100.00	32,515,002.12	

Decision: With DIPP letter dated 09.02.2011, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyres Reinforced with Nylon/Polyester Tyre Cord Warp Sheet Other than Bus and Truck Tyres (Off Highway Tyres for Tractor and Implement)	100 kg	1. Natural Rubber	25.00 kg
		2. Synthetic Rubber PBR	3.00 kg
		3. Synthetic Rubber SBR-1502	5.00 kg
		4. Synthetic Rubber SBR-1712/1723/1783	20.00 kg
		5. Carbon Black	29.00 kg
		6. Nylon Tyre Cord Fabric (Dipped)	6.90 kg
		7. Polyester Tyre Cord Fabric (Dipped)	6.90 kg

8. Bead wire	2.10 kg
9. Rubber Chemicals Antioxidant	1.50 kg
10. Rubber Chemicals Accelerator	0.40 kg
11. Rubber Chemicals Retarder	0.10 kg
12. Zinc Oxide	1.00 kg
13. Misc. Chemicals Stearic Acid	1.00 kg
14. Misc. Chemicals Microcrystalline Wax	1.00 kg
15. Misc. Chemicals Mould Release Agent	0.35 kg
16. Misc. Chemicals Filler (Precipitated Silica)	0.10 kg
17. Misc. Chemicals Plasticisers	4.95 kg
18. Insoluble Sulphur	0.50 kg

Note: There should be a value cap on Rubber Chemical and Misc. Chemicals as per General Note-8 of Handbook of Procedure Volume-II.

No Repeat Licence should be issued on the above norms since their formulation is frequently changing.

Case No.:5/38/87-ALC1/2010

Party Name:BALKRISHNA INDUSTRIES
LIMITED,

Meet No/Date:45/87-ALC1/2010
10.02.2011

Status: Approved

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40119900	610- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	2078358900.00	44220400.00 US\$
				Total	2,078,358,900.00	44,220,400.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	40012100	NATURAL RUBBER	2500000.000	K.G	499375000.00	10625000.00 US\$	Qty
2	40027001	SYNTHETIC RUBBER : PBR	300000.000	K.G	43710000.00	930000.00 US\$	Qty
3	40021900	SYNTHETIC RUBBER : SBR - 1502	500000.000	K.G	68150000.00	1450000.00 US\$	Qty
4	40021901	SYNTHETIC RUBBER : SBR - 1712 / 1723 / 1783	2000000.000	K.G	272600000.00	5800000.00 US\$	Qty
5	28030002	CARBON BLACK	2900000.000	K.G	197635000.00	4205000.00 US\$	Qty
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	690000.000	K.G	181608000.00	3864000.00 US\$	Qty
7	59202100	POLYESTER TYRE CORD FABRIC (DIPPED)	690000.000	K.G	134584500.00	2863500.00 US\$	Qty
8	72179000	BEAD WIRE	210000.000	K.G	11844000.00	252000.00 US\$	Qty

9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	150000.000	K.G	26966300.00	573751.06 US\$	Qty
10	38121000	RUBBER CHEMICAL : ACCELERATOR	40000.000	K.G	7050000.00	150000.00 US\$	Qty
11	28420029	RUBBER CHEMICAL : RETARDERS	10000.000	K.G	2021000.00	43000.00 US\$	Qty
12	28170001	ZINC OXIDE	100000.000	K.G	10340000.00	220000.00 US\$	Qty
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	100000.000	K.G	6110000.00	130000.00 US\$	Qty
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	9870000.00	210000.00 US\$	Qty
15	34031100	MISCELLANEOUS CHEMICALS : MOULD RELEASE AGENT	35000.000	K.G	5099500.00	108500.00 US\$	Qty
16	38249025	MISCELLANEOUS CHEMICALS : FILLER (PRECIPITATED SILICA)	10000.000	K.G	587500.00	12500.00 US\$	Qty
17	38122090	MISCELLANEOUS CHEMICALS : PLASTICISERS	495000.000	K.G	45366800.00	965251.06 US\$	Qty
18	25030000	INSOLUBLE SULPHUR	50000.000	K.G	5287500.00	112500.00 US\$	Qty
				Total	1,528,205,100.00	32,515,002.12	

Decision: With DIPP letter dated 09.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Automobile Tyres Reinforced with Nylon/Polyester Tyre Cord Warp Sheet Other than Bus and Truck Tyres (Off Highway Tyres for Tractor and Implement)	100 kg	1. Natural Rubber	25.00 kg
		2. Synthetic Rubber PBR	3.00 kg
		3. Synthetic Rubber SBR-1502	5.00 kg
		4. Synthetic Rubber SBR-1712/1723/1783	20.00 kg
		5. Carbon Black	29.00 kg
		6. Nylon Tyre Cord Fabric (Dipped)	6.90 kg

7. Polyester Tyre Cord Fabric (Dipped)	6.90 kg
8. Bead wire	2.10 kg
9. Rubber Chemicals Antioxidant	1.50 kg
10. Rubber Chemicals Accelerator	0.40 kg
11. Rubber Chemicals Retarder	0.10 kg
12. Zinc Oxide	1.00 kg
13. Misc. Chemicals Stearic Acid	1.00 kg
14. Misc. Chemicals Microcrystalline Wax	1.00 kg
15. Misc. Chemicals Mould Release Agent	0.35 kg
16. Misc. Chemicals Filler (Precipitated Silica)	0.10 kg
17. Misc. Chemicals Plasticisers	4.95 kg
18. Insoluble Sulphur	0.50 kg

Note: There should be a value cap on Rubber Chemical and Misc. Chemicals as per General Note-8 of Handbook of Procedure Volume-II.

No Repeat Licence should be issued on the above norms since their formulation is frequently changing.

23	Case No.: 5/35/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00317/AM11/	RLA File :05/24/040/00290/AM11/	Lic.No/Date:0510277403 19.11.2010	Defer Date:02.03.2011
	Decision: With DIPP letter dated 09.02.2011, following information may be called for from the firm: (i) End use of the export product along with its specification; and (ii) Past production of item of export under reference and corresponding consumption of various raw material duly certified by Central Excise for the last one year.			

Case No.:5/43/87-ALC1/2010	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved																																												
HQ File :01/87/050/00403/AM11/	RLA File :05/23/040/00223/AM11/	Lic.No/Date:0510277386 19.11.2010	Defer Date:																																												
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39019090</td><td>63/0- XLPE COMPOUND</td><td>285000.000</td><td>K.G</td><td>22123125.00</td><td>491625.00 US\$</td></tr><tr><td>2</td><td>39019090</td><td>63/0- XLPE CATALYST MASTERBATCH</td><td>15000.000</td><td>K.G</td><td>1316250.00</td><td>29250.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>23,439,375.00</td><td>520,875.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td>1</td><td>39011010</td><td>LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES</td><td>286995.000</td><td>K.G</td><td>17822385.00</td><td>396053.00 US\$</td><td>Qty</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39019090	63/0- XLPE COMPOUND	285000.000	K.G	22123125.00	491625.00 US\$	2	39019090	63/0- XLPE CATALYST MASTERBATCH	15000.000	K.G	1316250.00	29250.00 US\$					Total	23,439,375.00	520,875.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	286995.000	K.G	17822385.00	396053.00 US\$	Qty
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																									
1	39019090	63/0- XLPE COMPOUND	285000.000	K.G	22123125.00	491625.00 US\$																																									
2	39019090	63/0- XLPE CATALYST MASTERBATCH	15000.000	K.G	1316250.00	29250.00 US\$																																									
				Total	23,439,375.00	520,875.00																																									
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																								
1	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	286995.000	K.G	17822385.00	396053.00 US\$	Qty																																								

2	29310090	SILANE	6070.500	K.G	1229265.00	27317.00 US\$	Qty
3	28259090	DI CUMYL PEROXIDE (DCP)	484.500	K.G	65430.00	1454.00 US\$	Qty
4	39021000	POLY PROPYLENE GRANULES	1197.000	K.G	86175.00	1915.00 US\$	Qty
5	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	14817.000	K.G	920115.00	20447.00 US\$	Qty
6	29173990	DIBUTYLTIN DILAURATE (DBTL)	324.000	K.G	160380.00	3564.00 US\$	Qty
7	38123090	ANTIOXIDANT	309.000	K.G	58275.00	1295.00 US\$	Qty
8	39021000	POLY PROPYLENE GRANULES	63.000	K.G	4500.00	100.00 US\$	Qty
				Total	20,346,525.00	452,145.00	

Decision: With D/o C&PC OM No. 46011/235/2005-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LLDPE Granules	1.0070 kg
		2. Silane	0.0213 kg
		3. Di Cumyl Peroxide	0.0017 kg
XLPE Catalyst Masterbatch	1 kg	1. LLDPE Granules	0.9878 kg
		2. Dibutyltin Dilaurate	0.0216 kg
		3. Antioxidant	0.0206 kg

25	Case No.:6/35/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00318/AM11/	RLA File :05/24/040/00288/AM11/	Lic.No/Date:0510277422 22.11.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 17.01.2011. Comments awaited.			

26	Case No.:7/35/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00319/AM11/	RLA File :05/24/040/00289/AM11/	Lic.No/Date:0510277424 22.11.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 17.01.2011. Comments awaited.			

27	Case No.:1/39/87-ALC1/2010	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00366/AM11/	RLA File :04/24/040/00216/AM11/	Lic.No/Date:0410119163 24.11.2010	Defer Date:02.03.2011
	Decision: D/L No. 46011/03/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

	Case No.:7/45/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
	HQ File :01/87/050/00434/AM11/	RLA File :31/24/040/00172/AM11/	Lic.No/Date:3110045726 01.12.2010	Defer Date:
	Application: Request is for adhoc norms for following:			

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39081010	63/0- AKULON K222 KGMV14 H GREY 25% GLASS FIBER MINERAL REINFORCED FLAME RETARDANT PA6 (NYLON 6) COMPOUND IN GREY COLOUR	20000.000	K.G	2760000.00	62727.27 US\$
				Total	2,760,000.00	62,727.27

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS/GRANULES	11742.000	K.G	1486748.56	33112.44 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	1030.000	K.G	51796.64	1153.60 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	206.000	K.G	32372.90	721.00 US\$	Value & Qty
4	39092090	MELAMINE CYNAURATE	3090.000	K.G	260833.08	5809.20 US\$	Value & Qty
5	29159090	CALCIUM STEARATE	412.000	K.G	28118.18	626.24 US\$	Value & Qty
6	29159090	MICA	4120.000	K.G	42547.24	947.60 US\$	Value & Qty
				Total	1,902,416.60	42,370.08	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 41/87-ALC1/2010 dated 12.01.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Glassfibre/Mineral Reinforced Flame Retardant Nylon-6 Compound (Akulon- K222 KGMV 14H)	1 kg	1. Nylon-6 Chips/Granules	0.5871 kg
		2. Glass Fibre	0.0515 kg
		3. Relevant Colourants / masterbatch	0.0103 kg
		4. Melamine Cynaurate (Flame Retardant)	0.1545 kg
		5. Calcium Stearate	0.0206 kg
		6. Mica Mineral	0.2060 kg

29	Case No.:5/45/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00432/AM11/	RLA File :09/24/040/00371/AM11/	Lic.No/Date:0910044602 07.12.2010	Defer Date:02.03.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

30	Case No.:6/45/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00433/AM11/	RLA File :09/24/040/00392/AM11/	Lic.No/Date:0910044600 07.12.2010	Defer Date:02.03.2011
	Decision: D/L No. 46011/141/2005-PC.II dated 01.12.2010 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

	Case No.:1/38/87-ALC1/2010		Party Name:KADAKIA PLASTICS & CHEMICALS PVT. LTD.		Meet No/Date:45/87-ALC1/2010 10.02.2011		Status: Approved	
	HQ File :01/87/050/00344/AM11/		RLA File :03/94/040/00402/AM11/		Lic.No/Date:0310605790 10.12.2010		Defer Date:	
	Application: Request is for adhoc norms for following:							
	Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	

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1	39042210	63/0- PVC COMPOUND		20000.000	K.G	1400000.00	29946.00 US\$
					Total	1,400,000.00	29,946.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	11500.000	K.G	700000.00	14973.26 US\$	Value & Qty
2	29173920	PLASTICIZERS	4400.000	K.G	308650.00	6602.14 US\$	Value & Qty
				Total	1,008,650.00	21,575.40	

Decision: With D/o C&PC OM No. 46011/4/2011-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM			QTY	IMPORT ITEM		QTY
PVC Compound Grade	Cable	1 kg		1. PVC Resin		0.575 kg
				2. Dioctyl Phthalate Plasticizer		0.220 kg

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Case No.:19/38/87-ALC1/2010	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
HQ File :01/87/050/00362/AM11/	RLA File :03/95/040/00744/AM11/	Lic.No/Date:0310605861 13.12.2010	Defer Date:23.02.2011
Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.			

Case No.:20/38/87-ALC1/2010	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/87/050/00363/AM11/	RLA File :03/94/040/00704/AM11/	Lic.No/Date:0310605940	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39072010	62/0- POLYOL GD II	602000.000	K.G	54884340.00	1233355.96 US\$
				Total	54,884,340.00	1,233,355.96

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29101000	ETHYLENE OXIDE	235683.000	K.G	15207445.58	341740.35 US\$	Value & Qty
2	29094900	TRI ETHYLENE GLYCOL MONO BUTYL ETHER	219128.000	K.G	15601913.60	350604.80 US\$	Value & Qty
3	29102000	PROPYLENE OXIDE	23116.800	K.G	2108830.08	47389.44 US\$	Value & Qty
				Total	32,918,189.26	739,734.59	

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyol Grade - II	1 kg	1. Ethylene Oxide	0.3915 kg
		2. Triethylene Glycol Mono Butyl Ether	0.3640 kg
		3. Propylene Oxide	0.0384 kg

Case No.:21/38/87-ALC1/2010

Party Name:KRISHNA
ANTIOXIDANTS PVT. LTD.

Meet No/Date:45/87-ALC1/2010
10.02.2011

Status: Approved

HQ File :01/87/050/00364/AM11/

RLA File :03/94/040/00697/AM11/

Lic.No/Date:0310605952
13.12.2010

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLYOL GD I	623000.000	K.G	57813777.00	1299186.00 US\$
				Total	57,813,777.00	1,299,186.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29101000	ETHYLENE OXIDE	199110.800	K.G	12847624.37	288710.66 US\$	Value & Qty
2	29102000	PROPYLENE OXIDE	256551.400	K.G	21805586.24	490013.17 US\$	Value & Qty
				Total	34,653,210.61	778,723.83	

Decision: With D/o C&PC OM No. 46011/35/2008-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyol Grade - I	1 kg	1. Ethylene Oxide	0.3196 kg
		2. Propylene Oxide	0.4118 kg

Case No.:3/39/87-ALC1/2010

Party Name:ACG PHARMAPACK PVT
LTDMeet No/Date:45/87-ALC1/2010
10.02.2011**Status:**
Deferred

HQ File :01/87/050/00368/AM11/

RLA File :03/94/040/00410/AM11/

Lic.No/Date:0310606726
16.12.2010Defer
Date:23.02.2011

Decision: Copy of application forwarded to D/o C&PC on 27.12.2010. Comments awaited.

36	Case No.:4/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00369/AM11/	RLA File :09/24/040/00407/AM11/	Lic.No/Date:0910044741 16.12.2010	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.02.2011. Comments awaited.			

37	Case No.:5/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00370/AM11/	RLA File :09/24/040/00419/AM11/	Lic.No/Date:0910044742 16.12.2010	Defer Date:23.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 08.02.2011. Comments awaited.			

38	Case No.:6/39/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00371/AM11/	RLA File :07/24/040/00075/AM11/	Lic.No/Date:0710076085 16.12.2010	Defer Date:23.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 28.12.2010. Comments awaited.			

39	Case No.:4/42/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00394/AM11/	RLA File :07/24/040/00379/AM11/	Lic.No/Date:0710076485 04.01.2011	Defer Date:23.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.01.2011. Comments awaited.			

40	Case No.:2/42/87-ALC1/2010	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00392/AM11/	RLA File :03/94/040/00832/AM11/	Lic.No/Date:0310609816 06.01.2011	Defer Date:02.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 09.02.2011. Comments awaited.			

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Case No.:3/42/87-ALC1/2010	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status : Approved				
HQ File :01/87/050/00393/AM11/	RLA File :05/23/040/00278/AM11/	Lic.No/Date:0510280983 06.01.2011	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39019090	63/0- "XLPE COMPOUND" PACKED IN 16900 NOS. OF POLY PROPYLENE LAMINATED BAGS WITH INSIDE LINER	422500.000	K.G	33525398.00	728813.00 US\$	
2	39019090	63/0- "XLPE CATALYST MASTERBATCH" PACKED IN 1100 NOS. OF POLY PROPYLENE LAMINATED BAGS WITH INSIDE LINER	27500.000	K.G	2277000.00	49500.00 US\$	
				Total	35,802,398.00	778,313.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	425457.500	K.G	28428000.00	618000.00 US\$	Qty
2	29310090	SILANE	8999.250	K.G	372600.00	8100.00 US\$	Qty
3	28259090	DI CUMYL PEROXIDE (DCP)	718.250	K.G	29900.00	650.00 US\$	Qty
4	39021000	POLY PROPYLENE GRANULES	1774.500	K.G	131100.00	2850.00 US\$	Qty

5	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE) GRANULES	27164.500	K.G	1913600.00	41600.00 US\$	Qty
6	29173990	DIBUTYLTIN DILAURATE (DBTL)	594.000	K.G	25300.00	550.00 US\$	Qty
7	38123090	ANTIOXIDANT	566.500	K.G	20700.00	450.00 US\$	Qty
8	39021000	POLYPROPYLENE GRANULES	115.500	K.G	8740.00	190.00 US\$	Qty
				Total	30,929,940.00	672,390.00	

Decision: With D/o C&PC OM No. 46011/235/2005-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	1. LLDPE Granules	1.0070 kg
		2. Silane	0.0213 kg
		3. Di Cumyl Peroxide	0.0017 kg
XLPE Catalyst Masterbatch	1 kg	1. LLDPE Granules	0.9878 kg
		2. Dibutyltin Dilaurate	0.0216 kg
		3. Antioxidant	0.0206 kg

42	Case No.:5/42/87-ALC1/2010	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00395/AM11/	RLA File :07/24/040/00387/AM11/	Lic.No/Date:0710076547 07.01.2011	Defer Date:23.02.2011
Decision: D.O. letter sent to Hyderabad on 02.03.2010 for sending application copy expeditiously. However, the application is still awaited. Hence, the Committee decided to issue another D.O. reminder from DDG(IS) to Jt. DGFT, Hyderabad for sending application expeditiously.				

	Case No.:6/42/87-ALC1/2010	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
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43	HQ File :01/87/050/00396/AM11/	RLA File :03/95/040/00716/AM10/	Lic.No/Date:0310609949 07.01.2011	Defer Date:23.02.2011
Decision: Copy of application forwarded to D/o C&PC on 28.01.2011. Comments awaited.				

44	Case No.:7/42/87-ALC1/2010	Party Name:PUNEET RESINS LTD.,	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Deferred
	HQ File :01/87/050/00397/AM11/	RLA File :03/95/040/00823/AM11/	Lic.No/Date:0310610393 11.01.2011	Defer Date:23.02.2011
	Decision: Copy of application forwarded to D/o C&PC on 28.01.2011. Comments awaited.			

Case No.:8/42/87-ALC1/2010		Party Name:MANJUSHREE TECHNOPACK LTD,		Meet No/Date:45/87-ALC1/2010 10.02.2011		Status : Approved		
HQ File :01/87/050/00398/AM11/		RLA File :07/24/040/00394/AM11/		Lic.No/Date:0710076690 12.01.2011		Defer Date:		
Application: Request is for adhoc norms for following:								
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39233090	63/0- MULTILAYER JAR WITH PP CAPS/LID MULTILAYER JAR WITH PP CAPS/LID Firm shall account sl.no.1 of the input for 27523.81-kgs Sl.no.2 of the input for 86573.427-kgs and sl.no4 of the input for 12377.623-kgs and sl.no.3 of the input for 12377.623-kgs			145454.000	K.G	31574900.00	786240.00 US\$
						Total	31,574,900.00	786,240.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	

1	39021000	POLYPROPYLENE POLYPROPYLENE	28900.000	K.G	2266900.00	49120.00 US\$	Value & Qty
2	39021000	POLYPROPYLENE POLYPROPYLENE (FOR JAR)	123800.000	K.G	9715300.00	210520.00 US\$	Value & Qty
3	39013000	ADHESIVE / ADMER / BYNEL ADHESIVE / ADMER / BYNEL	35400.000	K.G	6123100.00	132680.00 US\$	Value & Qty
4	39053000	ETHYL VINYL ALCOHOL/EVOH/EVAL/SOAMOL ETHYL VINYL ALCOHOL/EVOH/EVAL/SOAMOL	17700.000	K.G	7347700.00	159220.00 US\$	Value & Qty
				Total	25,453,000.00	551,540.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 10/87-ALC1/2009 dated 03.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multilayer Plastic Jars	1 kg	1. Polypropylene Resins/Granules	1.00 kg
		2. Anhydride Modified Polypropylene Resin (Bynel/Admer/Orevac/Modic-Adhesive Resin)	0.2859 kg
		3. Ethylene Vinyl Alcohol Copolymer Resin/Granules (EVAL/EVOH)	0.1429 kg
Polypropylene Caps	1 kg	Polypropylene Resins/Granules	1.05 kg

Case No.:1/45/87-ALC1/2010	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:45/87-ALC1/2010 10.02.2011	Status: Approved
HQ File :01/87/050/00428/AM11/	RLA File :03/95/040/00756/AM11/	Lic.No/Date:0310613130 28.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39069090	63/0- SYNTHETIC ACRYLIC RESIN EMULSION SOLID CONTENT 56% + / - 1% (115.20 MTS PACKED IN 480 HM HDPE DRUMS)	325200.000	K.G	24387967.50	528450.00 US\$
				Total	24,387,967.50	528,450.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29025000	STYRENE MONOMER	63414.000	K.G	3731359.02	80852.85 US\$	Value & Qty
2	29161210	BUTYL ACRYLATE	112519.200	K.G	16357197.40	354435.48 US\$	Value & Qty
3	29242190	ACRYLAMIDE	1495.920	K.G	214013.79	4637.35 US\$	Value & Qty
4	34021190	SURFACTANTS	9105.600	K.G	420223.44	9105.60 US\$	Value & Qty
5	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	4284.000	K.G	276789.24	5997.60 US\$	Value & Qty
				Total	20,999,582.89	455,028.88	

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Synthetic Acrylic Resin Emulsion (Solid Content 56+/- 1%)	1 kg	1. Styrene Monomer	0.195 kg
		2. Butyl Acrylate	0.346 kg
		3. Acrylamide	0.0046 kg
		4. Surfactant (Aerosol A-102)	0.028 kg

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47	Case No.:2/45/87-ALC1/2010		Party Name:KALPENA INDUSTRIES LIMITED,		Meet No/Date:45/87-ALC1/2010 10.02.2011		Status : Approved								
	HQ File :01/87/050/00429/AM11/		RLA File :03/94/040/00780/AM11/		Lic.No/Date:0310613250 31.01.2011		Defer Date:								
	Application: Request is for adhoc norms for following:														
	<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>EXPORT ITEM</td><td>Qty</td><td>UOM</td><td>FOB/FOR (Rs.)</td><td colspan="2">FOB (in Currency of realisation)</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)									